

(MGNREGA) and Deen Dayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM) which have direct bearing on poverty alleviation and Employment generation. MGNREGA provides up to 100 days of wage employment in a financial year to every rural household whose adult members volunteer to do unskilled manual work. This programme was initially launched in 200 selected districts in February, 2006 and subsequently extended to all the rural districts of the country. Deen Dayal Antyodaya Yojana- National Rural Livelihood Mission (DAY-NRLM) focuses on providing livelihoods especially among women, in the rural areas. DAY-NRLM provides for training and capacity building of interested members of SHGs to take up micro enterprises for enhancing their incomes. The Ministry also implements a placement linked skill development programme Deen Dayal Upadhaya Grameen Kaushal Yojana, a sub scheme of DAY-NRLM, for skilling of rural poor youth to improve their employability.

(c) and (d) The Ministry of Rural Development has issued guidelines for convergence of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) with other schemes of the Ministry namely, Deen Dayal Antyodaya Yojana- National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhaya Grameen Kaushal Yojana (DDU-GKY), National Social Assistance Programme (NSAP) and Indira Awaas Yojana (IAY) under Mission Antyodaya (Integrated Participatory Planning Exercise-II). Guidelines have also been issued for convergence of the programmes of this Ministry with the programmes of Ministry of Agriculture and Farmers Welfare, Ministry of Environment Forest and Climate Change, Ministry of Water Resources, River Development and Ganga Rejuvenation, Ministry of Commerce and Industry, Ministry of Textile and Ministry of Railways to ensure better outcomes of these programmes.

#### **Assessment of SAGY**

1899. SHRI BASAWARAJ PATIL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any assessment of Saansad Adarsh Gram Yojana (SAGY) has been made and if so, what are the achievements as per its mandate, State-wise; and

(b) whether any implementing lacuna has been noticed and if so, how Government is going to rectify the same?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) While the activities for development of the first set of Adarsh Grams are going on, the Ministry of Rural Development have documented one hundred and one good initiatives in the Adarsh Grams on the initiatives taken up

by Hon'ble Members of Parliament(MPs) and brought out in the form of "SANKALAN". The purpose is to share the best practices in the SAGY gram panchayats and widely disseminate the stories that will inspire other MPs and Adarsh Grams to initiate similar activities. A link to "SAGY-Sankalan" is available on the website of the Scheme [www.saanihi.gov.in](http://www.saanihi.gov.in) under the heading "Good Practices". State-wise details of some of the other success stories reported from SAGY Gram Panchayats are given in the Statement (*See below*).

(b) As the change in the strategy based on the experiences of implementation is the inherent requirement of every Scheme, this will be done under SAGY as well, after analyzing the results of the activities for development of the first set of Adarsh Grams, which are going on as per the Village Development Plans. The reasons for the implementing lacuna will be analysed in detail and remedial measures taken to avoid their recurrence.

***Statement***

*State-wise details of some of the other success stories reported  
from SAGY Gram Panchayats*

Sl. No.	State	Success Story domain
1.	Jharkhand	Skill Training to Youth, Sanitation and Animal Husbandry
2.	Kerala	Organic Farming Special medical camp for scheduled tribe people
3.	Meghalaya	Child Labour Free.Community Leadership programme and Sanitation
4.	Maharashtra	Soil and Water Conservation activities, Training to Masons, Construction of mud road through 'shramdan', Construction of recharge wells, Farm Road Facilities in village market, Public infrastructure - Construction of Village road and starting a bus service, Renovation of school building, Distribution of school bags in primary schools and anganwadis and LED lamps for internal village road

Sl. No.	State	Success Story domain
5.	Karnataka	Free Solar Lantern Distribution to the artisans
6.	Punjab	SAGY Village to be Open Defecation Free
7.	Madhya Pradesh	Liquor preparation stopped and reduction in liquor consumption
10.	Gujarat	Education, Sanitation and observing YOGA day in the village to make villagers more health conscious
12.	Uttar Pradesh	Agriculture Marketing
15.	Chhattisgarh	Well equipped Anganwadi renovated from local financial support

#### Baseline survey under SAGY

1900. SHRI AVINASH PANDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any expert agencies have been appointed in villages adopted under the Saansad Adarsh Gram Yojana (SAGY) for conducting a baseline survey under Guideline no. 10(1) of the scheme;

(b) if so, the total number of agencies appointed, State-wise along with the names of agencies thus appointed and the corresponding village/gram panchayat; and

(c) if not, the details of functionaries conducting baseline surveys for the preparation of Village Development Plan in villages adopted by MPs?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) As per the Guidelines of Saansad Adarsh Gram Yojana (SAGY), the District Collector is the nodal officer for implementing SAGY. One of the specific responsibility given to him under the Scheme Guidelines is the conduct of the baseline survey. The timelines of conduct of baseline survey and other activities under planning are monitored by the Ministry of Rural Development, however, the choice of agencies or persons through which it is to be conducted is that of the District Collector. Hence, no expert agencies have been appointed by the Ministry in villages adopted under SAGY for conducting a baseline survey.

(b) Does not arise in view of reply in (a).